

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.273 OF 2018

In the matter of:

Om Prakash Avulla

Appellant

Vs

Achala Gold Agritech Investments Ltd & Ors

Respondents

Mr Harshal Kumar, Advocate for appellant.

Mr Ankit Roopanwal, Advocate for Respondents.

With

COMPANY APPEAL (AT) NO.311 OF 2018

In the matter of:

U.V. Hari Prasad Raju & Ors

Appellant

Vs

Achala Gold Agritech Investments Ltd & Ors

Respondents

Mr Ankit Roopanwal, Advocate for Appellant.

Mr Harshal Kumar, Advocate for Respondents.

ORDER

30.08.2019- Due to paucity of time, the appeals could not be taken up. Let both the appeals be posted for hearing on **20th and 23rd September, 2019 at 12 Noon.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/nn